

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. OA 1039 of 2017

Date of order : 16.2.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member

PARAMITA DEY

D/o Late Dipak Kumar Dey,
R/o Vill – Hita, PO – Khana Junction,
Dist. – Burdwan,
Pin – 713141.

...APPLICANT

VERSUS

1. Union of India, through
The Secretary,
Ministry of Telecommunication,
New Delhi – 10001.
2. The Bharat Sanchar Nigam Limited,
(A Govt. of India Enterprise)
Having Corporate Office at
Bharat Sanchar Bhawan,
H.C.Mathur Lane,
Janpath, New Delhi,
Pin – 110001,
Service through its
Managing Director.
3. The Chief General Manager (Telecom)
West Bengal Telecom Circle,
Bharat Sanchar Nigam Limited,
Having office at 1 Council House Street,
Kolkata – 700001.
4. The Assistant General Manager
NWP-2/CFA,
C/o The DGM, CFA-2,
Bharat Sanchar Nigam Limited,
Having its office at
G.T.Road, Dist. – Burdwan,
Pin – 713101.
5. The Sub-Divisional Engineer (HR Admn)
Burdwan Division,
Bharat Sanchar Nigam Limited,
Office of the General Manager,
Telecom, Asansol SSA,
Telephone Bhawan,
G.T.Road, Dist. – Burdwan,
Pin – 713101.

...RESPONDENTS.

For the applicant : Ms.P.Mondal, counsel (proxy)

For the respondents: Mr.R.Mukherjee, counsel (BSNL)
Mr.K.Prasad, counsel

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

None appeared on behalf of the applicant. Proxy counsel Ms. P. Mondal appeared and submitted that the applicant has already got the reliefs as prayed for in the present OA. On the other hand Mr. K.Prasad, 1d. Counsel appeared for the respondent No.1 and Mr.R.Mukherjee, 1d. Counsel appeared for respondents No. 2 to 4. Both the 1d. Counsels submitted that the matter relates to the compassionate appointment which has already been approved by the Screening Committee. As such the matter is not surviving for further proceeding. Accordingly the same may be closed.

2. The OA is therefore dismissed as becoming infructuous. No order as to costs.

(MANJULA DAS)
JUDICIAL MEMBER

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